

3  
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,

BOMBAY BENCH, CAMP AT NAGPUR.

Original Application No.1141/92.

Shri D.D.Zade.

.... Applicant.

v/s.

Union of India & Anr.

.... Respondents.

Coram: Hon'ble Shri Justice M.S.Deshpande, Vice-Chairman,  
Hon'ble Shri M.Y.Priolkar, Member(A).

Appearances:-

Applicant by Shri S.Y.Kale.  
Respondents by Shri Ramesh Darda.

Oral Judgment:-

[Per Shri M.S.Deshpande, Vice-Chairman] Dt. 26.7.1993.

Heard counsel for the parties. The post of  
H.S. Grade I was to be filled by selection, the applicant  
was considered for it and was found not fit.

2. In these circumstances, we see no merit in the  
application. It is dismissed. There will be no order  
as to costs.

  
(M.Y.PRIOLKAR)  
MEMBER(A)

  
(M.S.DESHPANDE)  
VICE-CHAIRMAN

B.